

which was not lifted had thus lapsed. As regards, DPAP, another major rural development programme, Rs. 17.29 lakhs in the case of Tamil Nadu and Rs. 6.00 lakhs in the case of Uttar Pradesh are reported to have lapsed during 1985-86 and Rs. 26.25 lakhs in the case of Bihar and Rs. 20.24 lakhs in the case of West Bengal during the year 1986-87.

(b) The amounts lapsed in the case of DPAP are quite insignificant when compared to the total allocations. These could not be utilised due to various reasons such as non-release of matching share by the State Governments, low expenditure etc.

(c) Besides issuing necessary guidelines to the States to ensure effective programme implementation, the discipline of quarterly budgeting has also been introduced and the State Governments have been advised to follow the quarterly targets.

Vayudoot Service for Sagar

3365. SHRINANDLAL CHOUDHARY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) Whether the requisite development work of Dhana Airport near Sagar has been completed;

(b) If not the details of the development work still to be completed; and

(c) The time by which Sagar is likely to be linked with Vayudoot service?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b). The development of the State owned aerodrome at Sagar is being done by the government of Madhya Pradesh. The likely date by which the airport will become

operational is not known.

(c) The aircraft capacity available with Vayudoot is fully stretched upto the end of current plan period. Subject to availability of aircraft capacity ground infrastructure and economic viability of operations, Vayudoot may consider air linking Sagar.

New Rice Variety for A&N Islands

3366. SHRI A.J.V.B. MAHESHWARA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a new rice variety called "Species Wild rice" has been developed for Andaman and Nicobar Islands;

(b) if so, the salient features of this rice variety;

(c) whether Union government propose to bring more land under this variety in all the drought affected states of the country; and

(d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) A new species of wild rice *Orija indandamanica* has been collected and reported from Andaman and Nicobar Islands.

(b) The wild rice species is reported to grow in rocky areas of the island and is expected to be drought hardy.

(c) and (d) The new wild material is required to be evaluated thoroughly before it is recommended for any large scale adoption. Normally, the wild types are agronomically not superior, but they are valuable sources of genes for specific characters such as resistance to diseases, pests,

drought or frost hardness etc.

N.O.C. for Electric and Water Connections at Coal Depot Sites

3367. SHRI PRAKASH CHANDRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of requests pending from commercial establishments with the DDA for want of No Objection Certificate to get electric and water connections at their coal depot sites, for how long they are pending and the reasons thereof;

(b) the time by which the No Objection Certificate will be issued to the applicants; and

(c) whether Government propose to introduce a policy regarding issue of N.O.C.?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Delhi Development Authority has reported that no such request is pending with it.

(b) and (c) Does not arise in view of reply to part (a) above.

Construction of Flats under S.F.S. in Paschimpuri, New Delhi

3368. SHRI CHINTAMANI JENA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 3179 on 9 December, 1985 regarding construction of 336 flats under S.F.S. in Paschimpuri, New Delhi and state:

(a) whether the site plan and construction plan have been finalised; and

(b) if so, the date by which the construction work will start.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) The Delhi Development Authority has reported that the plans/drawings for this work have been finalised. Tenders for pile foundation have also been invited. The construction work is likely to be taken up in January, 1988.

Advertisements on Doordarshan

3369. SHRI KAMLA PRASAD SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there has been a decline in the advertisements in newspapers and magazines whereas there is an increase on Doordarshan;

(b) if so, how much increase has taken place in advertisement through Doordarshan; and

(c) how many advertisements were found misleading and exaggerated which were discontinued by Doordarshan over a period of 12 months.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): (a) While there is increase in the gross revenue of Doordarshan through telecast of advertisements, information regarding advertisements in newspapers and magazines is not available with the Government.

(b) There is an increase of 43% in the gross revenue from advertisements on Doordarshan in the first six months of the current financial year as compared to the same period last year.

(c) None, Sir.